

## Annexure-1

Name of the corporate debtor: Siva Industries and Holdings Limited; Date of commencement of liquidation: 12.08.2021; List of stakeholders as on: 10.10.2021

## List of secured financial creditors (Rs. In Crores)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected (Rs.)	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India	SC001	08.09.2021	420.86	412.01	Working capital & Term Loan, Other Costs	32.52	No	Refer Note No. 1	NA	17%	NA	NA	8.85	0	Mis match of Interest Reversal with Statement of Account for TL 1
2	Life Insurance Corporation	SC002	09.09.2021	473.18	473.18	Corporate Term Loan, Other Costs	130.95	No	Refer Note No.2	NA	19%	NA	NA	0	0	
3	Central Bank of India	SC003	27.08.2021	530.91	530.91	Term Loan		Yes*	Refer Note No.3	NA	22%	NA	NA	0	0	
4	Union Bank of India	SC004	09.09.2021	819.26	819.26	Term Loan, Other Costs		Yes	Refer Note No.4	NA	34%	NA	NA	0	0	
5	IDBI Bank	SC005	30.08.2021	200.99	200.99	Working Capital Limit; Non Fund Based Limit, Treasury Limits, Other Costs		Yes	Refer Note No.5	NA	8%	NA	NA	0	0	
	TOTAL			2445.2	2436.35						100%	0	0	8.85	0	

\*The Central Bank of India informed their decision relating to Relinquishment after the due date. Hence deemed as relinquishment of Security Interest and conveyed the same to Central Bank of India.

## **Details of Security Interest Charged to Secured Financial Creditors**

### **Note No:1**

#### **Securities Charged to State Bank of India – Relating to Corporate Debtor**

4.88 acres of Vacant land at No.45, Koluthuvancherry Village Kundrathur Taluk and Kancheepuram District

### **Note No.2**

#### **Securities Charged to Life Insurance Corporation – Relating to Corporate Debtor**

14.06 acres of Vacant Land situated at Ambattur Village, Chennai.

2.04 Acres of Land at Thelliaragaram Village, Kundrathur Taluk, Kancheepuram District

### **Note No.3**

#### **Securities Charged to Central Bank of India – Relating to Corporate Debtor**

8.79 acres of Land Situated at Koluthuvancherry and Thelliaragaram Village, Kundrathur Taluk, Kancheepuram District

### **Note No.4**

#### **Securities Charged to Union Bank of India – Relating to Corporate Debtor**

First Charge

Pledge of 4.80 crores of Tata Tele Services Ltd Shares

Second Pari-Passu Charge:

- a. Mortgage of Land located at Koluthuvancherry, Chennai Charged to Central Bank of India
- b. Mortgage of land situated at Ambattur, Thelliaragaram on which the first charge is held by LIC.

**Note No.5**

**Securities Charged to IDBI Bank - Relating to Corporate Debtor**

1. First hypothecation charge on the receivables and inventory of the engineering and the construction division, pluses, spices and agro commodities mango plup and Rudhra energy division of company (the said division) both present and future.
2. Pari-Passu second charge on the fixed asset of the engineering and construction division and the Rudhra energy division of the company both present and future.

**Note No.6**

**Amount Covered by Security Interest**

The Central Bank of India, Union Bank of India, IDBI Bank have relinquished their Security Interest. Hence, amount covered by Security Interest not provided.